

Annexure-7

Name of the corporate debtor: Power Max (India) Pvt. Ltd.; Date of commencement of CIRP: 01.05.2023; List of creditors as on: 25.10.2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	Jt. Commissioner, Commercial Taxes	Government of West Bengal	12/05/2023	₹ 11,07,53,591	₹ -	Statutory Dues	NO	-	0	0	0 00	11,07,53,591	The erstwhile IRP did not accept the claim, as the same was disputed and pending before appellate authority
2	Commissioner of CGST&CX, Park Street Division	Govt. of India	19/05/2023	₹ 1,65,79,711	₹ 1,65,79,711	Statutory Dues	NO	-	0	0	0 00	-	
3	Commissioner of Commercial Taxes & GST, Odisha	Govt of Odisha	15/05/2023	₹ 12,23,100	₹ 12,23,100	Statutory Dues	NO	-	0	0	0 00	-	
4	EPFO, Regional Office, Park Street	Govt. of India	15/05/2023	₹ 22,49,956	₹ 22,49,956	Statutory Dues	NO	-	0	0	0 00	-	
5	Employees State Insurance, Regional Office, Kolkata	Govt. of India	27/05/2023	₹ 5,63,68,210	₹ 1,03,058	Statutory Dues	NO	-	0	0	0 00	5,62,65,152 00	The Amount is not supported by detailed calculation
6	EPFO, Regional Office, Jamshedpur	Govt. of India	05/10/2023	₹ 2,08,610	₹ -	Statutory Dues	NO	-	0	0	0 00	2,08,610 00	The claim is received from the said party after 90 days from Insolvency Commencement date. However, as per newly amended regulations, the claim was considered after approval from COC. The same could not be accepted due to insufficient supporting documents provided by the claimant

Rauha

